

ORISSA HIGH COURT

FILING REPORT AS ON :12/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/17633/2025	SIPU @ AJIT SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /92 /2025 () //	
2	D-BLAPL/17634/2025	TIMURU HANTAL @ DURLAV HANTAL @ DULLAB VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /79 /2023 () //	
3	D-BLAPL/17635/2025	SWAGATIKA ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BONTH /171 /2024 () //	
4	D-BLAPL/17642/2025	GOUTAM LENKA VS STATE OF ODISHA	DR.BIPLAB SILADITYA VS	CHAULIAGANJA /240 /2025 () //	
5	D-BLAPL/17646/2025	GETADA MAJHI VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /74 /2024 () //	
6	D-BLAPL/17649/2025	RANJAT PRADHAN VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /49 /2025 () //	
7	D-BLAPL/17651/2025	MAHAMMAD RABANI @ SK. RABANI @ MD. RABAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	TELKOI /49 /2025 () //	
8	D-BLAPL/17653/2025	APIN DAS VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /290 /2025 () //	
9	D-BLAPL/17654/2025	MAHAMMAD RABANI @ SK. RABANI @ MD. RABAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	TELKOI /50 /2025 () //	
10	D-BLAPL/17655/2025	KESHAB GOUDA @ GOUDA KESHAB BHAI KISHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /18 /2025 () //	
11	D-BLAPL/17657/2025	SANTU @ SANTA @ SANTOSH NAIK VS STATE OF ODISHA	BABITA DASH VS	TALCHER TOWN /419 /2025 () //	AOD20230000734C202500002

ORISSA HIGH COURT

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12	D-BLAPL/17658/2025	BITU @ BISWAJIT DAS VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /251 /2025 () //	
13	D-BLAPL/17659/2025	R.NAIDU VS STATE OF ODISHA	BHARAT JALLI VS	KORAPUT TOWN /107 /2025 () //	AOD20240000581C202500083
14	D-BLAPL/17664/2025	SANJAYA KUMAR SHARMA VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK CORP/220100753C202500008 () //	
15	D-BLAPL/17665/2025	MALAYA BEHURA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MAHAKALPARA /93 /2025 () //	
16	D-BLAPL/17666/2025	BIRENDRA SEUL @ MOTU VS STATE OF ODISHA	SWARAJ PATEL VS	BHASMA /97 /2025 () //	AOR20220000246C202500058
17	D-BLAPL/17670/2025	DAS NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOPALPUR /128 /2025 () //	
18	D-BLAPL/17675/2025	SEKH JABBAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /186 /2025 () //	
19	D-BLAPL/17685/2025	BRAHMA NAYAK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /94 /2025 () //	
20	D-BLAPL/17694/2025	BIKASH KUMAR BHATTA VS STATE OF ODISHA	RABINDRA NATH BARIK VS	// () //	AOR20220004220C202500022
21	D-CMP/23645/2025	BATAKRISHNA JENA VS KANCHANABALA JENA	ARPIT SIKDAR VS	// () //	
22	D-CONTC/23588/2025	SHARMA KUMBHAR VS SUBRAT KUMAR PANDA, COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER, BOUDH	ADV. VS	// () //	
23	D-CONTC/23589/2025	TULASI BHOI	ADV.	//	

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		VS	VS	0	
24	D-CONTC/23592/2025	SUBRAT KUMAR PANDA, COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER, BOUDH RASMITA MOHAPATRA	ADV.	//	
		VS	VS	0	
25	D-CONTC/23595/2025	SUBRAT KUMAR PANDA, COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER, BOUDH JUGAL PRADHAN	ADV.	//	
		VS	VS	0	
26	D-CONTC/23596/2025	SUBRAT KUMAR PANDA, COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER, BOUDH KUMUDINI BASTIA	ADV.	//	
		VS	VS	0	
27	D-CONTC/23600/2025	SUBRAT KUMAR PANDA, COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER, BOUDH SHREE BALAJI ENGICONS LTD.	SUVENDU KUMAR SETHI	//	
		VS	VS	0	
28	D-CONTC/23606/2025	DHYANCHAND NAYAK, CHIEF ENGINEER, NIRMAN SOUDHA, BBSR SHREE BALAJI ENGICONS LTD.	SUVENDU KUMAR SETHI	//	
		VS	VS	0	
29	D-CONTC/23611/2025	DHYANCHAND NAYAK, CHIEF ENGINEER, NIRMAN SOUDHA, BBSR SHREE BALAJI ENGICONS LTD.	SUVENDU KUMAR SETHI	//	
		VS	VS	0	
30	D-CONTC/23619/2025	DHYANCHAND NAYAK, CHIEF ENGINEER, NIRMAN SOUDHA, BBSR SURYASHIKHA KHUNTIA	ADV.	//	
		VS	VS	0	
31	D-CONTC/23622/2025	ASWTHY S., IAS PREMANANDA PRUSTY	ADV	//	AOR20220001535C202500108
		VS	VS	0	
32	D-CONTC/23623/2025	ANU GARG, ADDL. SECRETARY WATER RESOURCES DEPTT. BHUBANANDA MOHANTY	ADV	//	AOR20220001535C202500107
		VS	VS	0	
33	D-CONTC/23627/2025	ANU GARG, SECRETARY WATER RESOURCES DEPTT. SATRUGHNA ROUL	ADV.	//	
		VS	VS	0	
34	D-CONTC/23633/2025	ARAVIND AGRAWAL, IAS TEJMATI NAYAK	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	

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35	D-CONTC/23636/2025	PUNYA SALIA SRIVASTAVA,IAS DEBENDRA KUMAR SAHU VS SUBRAT KUMAR PANDA,IAS	ADV. VS	// // ()	
36	D-CONTC/23649/2025	SAROJAKANTA MOHAPATRA VS USHA PADHEE,PRINCIPAL SECRETARY,HOUSING AND URBAN DEVELOPMENT DEPT.,BBSR/KHURDA	ADV. VS	// ()	
37	D-CONTC/23655/2025	RABI BEHERA VS DR MONICA PRIYADARSHINI, STATE MISSION DIRECTOR CUM CEO , ODISHA LIVELIHOODS MISSION	ADV VS	// ()	AOR20250000161C202500028
38	D-CONTC/23656/2025	PATEL CHANDRA MAHANTA VS ASWATHY S, SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// ()	AOD20240000333C202500045
39	D-CRLA/17631/2025	RATIKANTA LAHAR VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KEONJHAR SADAR /76 /2025 ()	
40	D-CRLA/17687/2025	MANAS PATRA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	BANAPUR P.S. /311 /2014 ()	
41	D-CRLMA/17637/2025	RENUKA MAJHI VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	GHASIPURA /159 /2025 ()	
42	D-CRLMC/17644/2025	SAROJ KUMAR SENAPATI VS SONALISA SWAIN	SRINIBASH SATAPATHY VS	//0 ()	
43	D-CRLMC/17647/2025	AJIT ROUL VS STATE OF ODISHA	UMAKANT SAHOO VS	MANGALA BAG /346 /2024 ()	
44	D-CRLMC/17660/2025	PANCHU BHUYAN VS STATE OF ODISHA	LINGARAJ MOHANTY VS	DIGAPAHANDI /250 /2020 ()	AOD20240000806C202500024
45	D-CRLMC/17667/2025	SUNIL PATEL @ SUNIL KUMAR PATEL VS STATE OF ODISHA	SWARAJ PATEL VS	RAJGANGPUR /109 /2007 ()	AOR20220000246C202500059

ORISSA HIGH COURT

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46	D-CRLMC/17674/2025	BHUBANA MOHANTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KARANJIA /192 /2015 () //	
47	D-CRLMC/17678/2025	SUDARSAN SAHU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	AGARAPADA /25 /2015 () //	
48	D-CRLMC/17680/2025	TAPAN KUMAR DAS VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /69 /2017 () //	
49	D-CRLMC/17684/2025	PRATAP CHANDRA MOHAPATRA VS RAJKUMAR KHANDELWAL	JAJATI KESHARI KHUNTIA VS	/ /0 () //	
50	D-CRLMC/17688/2025	SUSHANTA PODH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /15 /2021 () //	
51	D-CRLMC/17690/2025	SHISHIR @ SISIRA KUMAR BAHINIPATI VS STATE OF ODISHA	BISWAJIT NAYAK VS	KOTOAGARH /31 /2010 () //	
52	D-CRLMP/17648/2025	A.BALAKRUSHNA REDDY VS STATE OF ODISHA	SURAJ MOHANTY VS	/ /0 () //	
53	D-CRLMP/17689/2025	KEDARNATH SHARMA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	/ /0 () //	
54	D-CRLREV/17652/2025	SACHIN SAHU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	/ /0 () //	
55	D-CRLREV/17695/2025	M/S. KARAM CHAND THAPAR AND BROS (COAL SALES) VS. S. S. CHARYA VS STATE OF ODISHA (EOW)	VS VS	PARADEEP /110 /2014 () //	
56	D-MACA/23618/2025	ROYAL SUNDARAM GENERAL INSURANCE CO.LTD.ADAM ALI KHAN VS ARUNABALA MISHRA	VS VS	/ / () //	
57	D-MATA/23580/2025	SHARMISTHA SENAPATI	RAJU KUMAR SATPATHY	/ /	

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		VS	VS	()	
		ANANDAGOPAL PANDA		//	
58	D-MATA/23630/2025	SUVRAJIT DASH	BISWAMBAR MOHANTY	//	
		VS	VS	()	
		SOUMYAMAYEE MALLICK		//	
59	D-RVWPET/23594/2025	JAMBUA ORAM	ASWINI KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-TRP(C)/23653/2025	NAZ FATEMA	SAMIR KUMAR MISHRA(SR. ADV.)	//	
		VS	VS	()	
		SK. MANWAR UI HAUQE		//	
61	D-TRPCRL/17638/2025	SUMITRA SAHOO @ SAHU	SURYAKANTA DWIBEDI	NAYAGARH /96 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-TRPCRL/17640/2025	PURNA CHANDRA SAHU @ JITU	SURYAKANTA DWIBEDI	NAYAGARH /122 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-TRPCRL/17661/2025	SUBHASISH KUMAR BEHERA	NIRANJAN LENKA	//0	
		VS	VS	()	
		SUBHASMITA BEHERA		//	
64	D-WA/23624/2025	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT	VS	//	LOD20240000200C202500290
		VS	VS	()	
		RABINDRA KUMAR MISHRA		//	
65	D-WA/23625/2025	SECRETARY OF HEALTH AND FAMILY WELFARE DEPT ODISHA	VS	//	LOD20240000200C202500291
		VS	VS	()	
		SOMANATH MOHANTY		//	
66	D-WA/23626/2025	SECRETARY OF HEALTH AND FAMILY WELFARE DEPT OF ODISHA	VS	//	LOD20240000172C202500281
		VS	VS	()	
		MADHUSMITA SAMAL		//	
67	D-WA/23628/2025	PRINCIPAL SECRETARY OF SCHOOL AND MASS EDUCATION DEPT	VS	//	LOD20240000172C202500279
		VS	VS	()	
		MAHENDRA KUMAR SHASINI OR SASINI		//	
68	D-WA/23632/2025	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT	VS	//	LOD20240000172C202500280
		VS	VS	()	

ORISSA HIGH COURT

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69	D-WA/23634/2025	RATAN SAHU COMMISSIONER CUM SECRETARY OF SCHOOL AND EDUCATION DEPT VS	ANANDINI SETH VS	// // 0	LOD20240000200C202500292
70	D-WP(C)/23577/2025	AKSHAYA KUMAR PANDA KIRTI CHANDRA MAJHI VS	SANGRAM KUMAR SINGH VS	// // 0	
71	D-WP(C)/23578/2025 WP(C)/16207/2025	UNION OF INDIA ANANDINI SETH VS	SURESH KUMAR JENA VS	// // 0	
72	D-WP(C)/23579/2025	COLLECTOR, BOLANGIR M/S KNIT NET INDUSTRIES PVT LTD., KHURDA VS	SITANSHU KUMAR DEY VS	// // 0	
73	D-WP(C)/23581/2025 WP(C)/16228/2025	BANK OF BARODA, MAIN BRANCH BAPUJI NAGAR, BBSR PRATAP KUMAR SAHOO VS	ANINDYA KUMAR MISHRA VS	// // 0	
74	D-WP(C)/23582/2025	STATE OF ODISHA PRIYADARSINI MOHAPTRA VS	TRILOCHAN PANIGRAHI VS	// // 0	
75	D-WP(C)/23583/2025	STATE OF ODISHA BISWATOSH NAYAK VS	SANGRAM JENA VS	// // 0	
76	D-WP(C)/23584/2025 WP(C)/16215/2025	STATE OF ODISHA PRAVASINI DALEI VS	PRAVAT KUMAR NAYAK VS	// // 0	
77	D-WP(C)/23585/2025 WP(C)/16224/2025	STATE OF ODISHA UNION OF INDIA VS	BISWAJIT MAHARANA VS	// // 0	
78	D-WP(C)/23586/2025	AMULYA KUMAR PATNAIK @ PATTNAYAK SANJAYA KUMAR SAHOO VS	SANGRAM JENA VS	// // 0	
79	D-WP(C)/23587/2025	STATE OF ODISHA BASANTA BARIK VS	SAMEER KUMAR DAS VS	// // 0	
		STATE OF ODISHA		//	

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80	D-WP(C)/23590/2025 WP(C)/16227/2025	CHINMAYA KUMAR SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
81	D-WP(C)/23591/2025	NABA KUMAR RAY VS STATE OF ODISHA	RUDRA NARYAN PARIJA VS	// 0 //	
82	D-WP(C)/23593/2025	SARATHI DAS VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //	
83	D-WP(C)/23597/2025	KSHIROD KUMAR BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
84	D-WP(C)/23598/2025	UTTAM KUMAR GARNAYAK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
85	D-WP(C)/23599/2025	SURYA NARAYAN SAMAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
86	D-WP(C)/23601/2025	PRATAP KUMAR DHAL SAMANTA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
87	D-WP(C)/23602/2025	KALI CHARAN DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
88	D-WP(C)/23603/2025 WP(C)/16208/2025	NIMAIN CHARAN RAJ VS CHAIRMAN, ODISHA GARMEEN BANK, GANDAMUNDA, BBSR	PRABHU PADARBINDA PARIDA VS	// 0 //	
89	D-WP(C)/23604/2025	BRAHMANANDA DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
90	D-WP(C)/23605/2025	PRAVAS KUMAR PRADHAN VS STATE OF ODISHA	DEBASMITA BEHERA VS	// 0 //	
91	D-WP(C)/23607/2025	KUNJA BIHARI MAJHI	AMIT PRASAD BOSE	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-WP(C)/23608/2025	PADMALOCHAN BEHERA	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202500036
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-WP(C)/23609/2025	BHARAT PRADHAN	GIRISH CHANDRA SAHU	//	
	WP(C)/16235/2025	VS	VS	()	
		STATE OF ODISHA		//	
94	D-WP(C)/23610/2025	M/S.RUNGTA SONS PRIVATE LTD, KEONJHAR	RASHMI RANJAN SWAIN	//	
		VS	VS	()	
		SUB REGISTRAR, BONAI, SUNDERGARH		//	
95	D-WP(C)/23612/2025	ASWINI BHOI	MANORANJAN DAS	//	AOR20220000053C202500070
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-WP(C)/23613/2025	MANORANJAN TRIPATHY	AMITAV TRIPATHY	//	
		VS	VS	()	
		STATE OF ORISSA		//	
97	D-WP(C)/23614/2025	M/S. RUNGTA SONS PRIVATE LTD, KEONJHAR	RASHMI RANJAN SWAIN	//	
		VS	VS	()	
		SUB REGISTRAR, BONAI, SUNDERGARH		//	
98	D-WP(C)/23615/2025	CHINTAMANISWAR SCIENTIFIC INDUSTRIES	ATUL KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-WP(C)/23616/2025	SUBASH CHANDRA PRADHAN	ALOK KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-WP(C)/23617/2025	LAXMIDHAR PADHI	MANOJ KUMAR PATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-WP(C)/23620/2025	LAXMI SINDUR	JAYADEBA BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-WP(C)/23621/2025	SUBASH CHANDRA PRADHAN	ALOK KUMAR PANDA	//	
		VS	VS	()	

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103	D-WP(C)/23629/2025	STATE OF ODISHA GEETANJALI ROUT VS	BIDYADHAR MANSING VS	// // 0	
104	D-WP(C)/23631/2025	STATE OF ODISHA MANORANJAN SAHOO VS	SRIKHETRA MISHRA VS	// // 0	
105	D-WP(C)/23635/2025	STATE OF ODISHA JAGANNATH SWAIN VS	SAMEER KUMAR DAS VS	// // 0	
106	D-WP(C)/23637/2025	STATE OF ODISHA GOLAK BIHARI BEHERA VS	SAMEER KUMAR DAS VS	// // 0	
107	D-WP(C)/23638/2025	STATE OF ODISHA JAGANNATH BEHERA VS	PRASANTA KUMAR NANDA VS	// // 0	
108	D-WP(C)/23639/2025	STATE BANK OF INDIA, JAWAHARLAL NEHRU MARG, BBSR AKSHYA KUMAR DAS VS	SAMEER KUMAR DAS VS	// // 0	
109	D-WP(C)/23640/2025	GOVT. OF INDIA, NEW DELHI PRAKASH CHANDRA SETHY VS	RABINDRA KUMAR PATNAIK VS	// // 0	
110	D-WP(C)/23641/2025	STATE OF ODISHA PRAMOD CHANDRA DAS VS	NIRANJAN BISWAL VS	// // 0	
111	D-WP(C)/23642/2025	STATE OF ODISHA MANABHANJAN SATPATHY VS	RABINDRA KUMAR PATNAIK VS	// // 0	
112	D-WP(C)/23643/2025	STATE OF ODISHA PARAMANANDA BEHERA VS	NIRANJAN BISWAL VS	// // 0	
113	D-WP(C)/23644/2025	STATE OF ODISHA SUBHENDU SUBHASIS SAHU VS	PRATIK DASH VS	// // 0	
		STATE OF ODISHA		//	

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114	D-WP(C)/23646/2025	BIBHUTI BHUSAN MISHRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// () //	
115	D-WP(C)/23647/2025	RAJEEB PUJARI VS STATE OF ODISHA	TARUN PATNAIK VS	// () //	
116	D-WP(C)/23648/2025	SUKRU BARIK VS STATE OF ODISHA	NIRANJAN BISWAL VS	// () //	
117	D-WP(C)/23650/2025 WP(C)/16223/2025	BIRANCHI NARAYAN KUNDU VS COLLECTOR, PURI	SURYASNATA MOHAPATRA VS	// () //	
118	D-WP(C)/23651/2025	ABINASH MISHRA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// () //	
119	D-WP(C)/23652/2025	TRINATH PRADHAN VS STATE OF ODISHA	PRATIK DASH VS	// () //	
120	D-WP(C)/23654/2025	AJAYA PADHAN VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202500106
121	D-WPCRL/17632/2025	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //	
122	D-ABLAPL/17636/2025	RAJKISHORE SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	BALIANTA P.S. /219 /2025 () //	
123	D-ABLAPL/17639/2025	JAGABANDHU SATAPATHY VS STATE OF ODISHA	BISWAJIT PASAYAT VS	CUTTACK SADAR /442 /2025 () //	
124	D-ABLAPL/17641/2025	MILAN SAHU VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	MAHANGA /348 /2022 () //	
125	D-ABLAPL/17643/2025	SANJIT KISKU	RAJIB LOCHAN PATNAIK	MALKANGIRI /288 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-ABLAPL/17645/2025	RADHAKANTA SANDHA	SAROJ KUMAR PADHY	SONEPUR /97 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-ABLAPL/17650/2025	ABHISEK BARIK	PRIYA RANJAN SINGH	JODA /109 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-ABLAPL/17656/2025	NALTU KHAN @ SK. KURBAN	BABITA DASH	TALCHER TOWN /419 /2025	AOD20230000734C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-ABLAPL/17662/2025	KESHAB BISHOYI @ KESABA BISOYI	RAJENDRA NARAYAN ROUT	KOTINANDA /151 /2025	AOR20220001558C202500115
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-ABLAPL/17663/2025	PAMITA BEHERA	BHARAT JALLI	//	AOD20240000581C202500082
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-ABLAPL/17668/2025	SOUMYA RANJAN GHADEI	AJIT KUMAR RAUT	MAHILA P.S. BUXIBAZAR /35 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-ABLAPL/17669/2025	KETA BAHADUR	BIKRAM KESHARI RAJ	NIMAKHANDI /252 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-ABLAPL/17671/2025	PREMANANDA SAHU	KIRTAN DANG	BOLANGIR TOWN /408 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-ABLAPL/17672/2025	RAHUL KHAWADIA @ RAHUL KHABADIA	SAKTI PRASAD DAS	KHARABEL NAGAR P.S. /227 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-ABLAPL/17673/2025	SUBRAT BARIK	BIRAJA PRASAD NANDA	KANIHA /159 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-ABLAPL/17676/2025	DURGA PRASAD YADAB @ YADAV	DIBYAJYOTI SAHOO	ORIENT /92 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :12/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-ABLAPL/17677/2025	STATE OF ODISHA SAROJ KUMAR BEHERA VS	BIRAJA PRASAD NANDA VS	// GOPALPRASAD /151 /2025 ()	
138	D-ABLAPL/17679/2025	STATE OF ODISHA PANCHANANA BISWAL VS	SURYAKANTA DASH VS	// BAIDESWAR /102 /2025 ()	
139	D-ABLAPL/17681/2025	STATE OF ODISHA SHYAM SUNDAR JENA VS	PRASANTA KUMAR SAHOO VS	// BANSADA /210 /2024 ()	
140	D-ABLAPL/17682/2025	STATE OF ODISHA BHAGABAN PANDEY VS	BIKRAM CHANDRA GHADEI VS	// BODEN /43 /2025 ()	
141	D-ABLAPL/17683/2025	STATE OF ODISHA DASARATHI NAIK VS	BIKRAM CHANDRA GHADEI VS	// BODEN /32 /2025 ()	
142	D-ABLAPL/17686/2025	STATE OF ODISHA SATYAWART MISHRA VS	PRATYASISH MOHANTY VS	// KORAPUT TOWN /112 /2025 ()	
143	D-ABLAPL/17691/2025	STATE OF ODISHA UPAN @ UPA @ UPENDRA BEHERA VS	BISWARANJAN DALAI VS	// PARADEEP MODEL /114 /2025 ()	AOR20220003722C202500094
144	D-ABLAPL/17692/2025	STATE OF ODISHA NISHIKANTA JENA VS	LALITENDU MISHRA VS	// // ()	AOR20220001610C202500039
145	D-ABLAPL/17693/2025	STATE OF ODISHA RANJAN BHOKTA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// // // ()	AOD20240000069C202500018

ORISSA HIGH COURT

MISC CASES FILED on :12/06/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/17661/2025 TRPCRL/ /	SUBHASISH KUMAR BEHERA MP	NIRANJAN LENKA	49/2025
2	D-TRP(C)/23653/2025 TRP(C)/ /	NAZ FATEMA MP	JAGAJIBAN PRADHAN	190/2025
3	D-RVWPET/23594/2025 RVWPET/ /	JAMBUA ORAM MP	ASWINI KUMAR DASH	237/2025
4	D-MATA/23630/2025 MATA/ /	SUVRAJIT DASH MP	BISWAMBAR MOHANTY	326/2025
5	D-MATA/143/2019 MATA/143/2019	BAIJAYANTI RANI SINGH MP		327/2025
6	D-CRLREV/17652/2025 CRLREV/ /	SACHIN SAHU MP	ANJAN KUMAR BISWAL	451/2025
7	D-CRLREV/17695/2025 CRLREV/ /	M/S. KARAM CHAND THAPAR AND BROS MP	ANIL KUMAR SIKDAR	452/2025
8	D-BLAPL/6177/2025 BLAPL/2353/2025	BINOD KUMAR SA MP	ARUN KUMAR BUDHIA	687/2025
9	D-BLAPL/17670/2025 BLAPL/ /	DAS NAYAK MP	JUGALA KISHORE PANDA	688/2025
10	D-BLAPL/9993/2025 BLAPL/3668/2025	AMIT KUMAR SAHA MP		689/2025
11	D-BLAPL/9348/2025 BLAPL/3464/2025	MEHRAJ HALDAR MP		690/2025
12	D-CMP/23645/2025 CMP/ /	BATAKRISHNA JENA MP	ARPIT SIKDAR	900/2025
13	D-ABLAPL/19514/2024 ABLAPL/7132/2024	BHAJAMAN MEHERA MP		1122/2025
14	D-ABLAPL/6565/2022 ABLAPL/6565/2022	MANOJ KUMAR SAMAL MP		1123/2025
15	D-ABLAPL/9421/2025 ABLAPL/3576/2025	TAPAN KUMAR NAHAK MP		1124/2025
16	D-CRLMC/17644/2025 CRLMC/ /	SAROJ KUMAR SENAPATI MP	SRINIBASH SATAPATHY	1508/2025
17	D-CRLMC/17647/2025 CRLMC/ /	AJIT ROUL MP	UMAKANT SAHOO	1509/2025
18	D-CRLMC/17678/2025 CRLMC/ /	SUDARSAN SAHU MP	PRASANTA KUMAR SAHOO	1510/2025
19	D-CRLMC/17680/2025 CRLMC/ /	TAPAN KUMAR DAS MP	PRAKASH CHANDRA DASH	1511/2025
20	D-CRLMC/17688/2025 CRLMC/ /	SUSHANTA PODH MP	SURYAKANTA DWIBEDI	1512/2025
21	D-CRLMC/17690/2025 CRLMC/ /	SHISHIR @ SISIRA KUMAR BAHINIPATI MP	BISWAJIT NAYAK	1513/2025
22	D-CRLMC/17660/2025 CRLMC/ /	PANCHU BHUYAN MP	LINGARAJ MOHANTY	1514/2025
23	D-MACA/23618/2025 MACA/ /	ROYAL SUNDARAM GENERAL INSURANCE CO. LTD. MP	EDDOLADI KHAN	1532/2025
24	D-CRLA/18259/2024 CRLA/666/2024	JAGU ADAKATIA MP	TUKUNA KUMAR MISHRA, S.SENAPATI, (M/S.DEBASIS SAHOO, P.K.P.	1579/2025
25	D-CRLA/11235/2025 CRLA/ /	SK.YUSUF MP	AMULYA RATNA PANDA	1580/2025
26	D-CRLA/17687/2025	MANAS PATRA	ASHOK KUMAR SARANGI	

	CRLA/ /	MP		1581/2025
27	D-CRLA/17687/2025	MANAS PATRA	ASHOK KUMAR SARANGI	
	CRLA/ /	MP		1582/2025
28	D-WP(C)/23577/2025	KIRTI CHANDRA MAJHI	SANGRAM KUMAR SINGH	
	WP(C)/ /	MP		9812/2025
29	D-WP(C)/23578/2025	ANANDINI SETH	SURESH KUMAR JENA	
	WP(C)/16207/2025	MP		9813/2025
30	D-WP(C)/16530/2025	SWAPNAJIT BARAL	DR. JITENDRA KUMAR LENKA	
	WP(C)/12405/2025	MP		9814/2025
31	D-WP(C)/23579/2025	M/S KNIT NET INDUSTRIES PVT LTD., KHUSKINDANSHU KUMAR DEY		
	WP(C)/ /	MP		9815/2025
32	D-WP(C)/23581/2025	PRATAP KUMAR SAHOO	ANINDYA KUMAR MISHRA	
	WP(C)/16228/2025	MP		9816/2025
33	D-WP(C)/1471/2025	JAGYANSENI ORAM		
	WP(C)/1312/2025	MP		9817/2025
34	D-WP(C)/23584/2025	PRAVASINI DALEI	PRAVAT KUMAR NAYAK	
	WP(C)/16215/2025	MP		9818/2025
35	D-WP(C)/23587/2025	BASANTA BARIK	SAMEER KUMAR DAS	
	WP(C)/ /	MP		9819/2025
36	D-WP(C)/9690/2025	SUDHIR KUMAR ROUT	DR.BINOD KUMAR MISHRA	
	WP(C)/7203/2025	MP		9820/2025
37	D-WP(C)/23585/2025	UNION OF INDIA	BISWAJIT MAHARANA	
	WP(C)/16224/2025	MP		9821/2025
38	D-WP(C)/9690/2025	SUDHIR KUMAR ROUT	SAMEER KUMAR DAS	
	WP(C)/7203/2025	MP		9822/2025
39	D-WP(C)/23585/2025	UNION OF INDIA	BISWAJIT MAHARANA	
	WP(C)/16224/2025	MP		9823/2025
40	D-WP(C)/23590/2025	CHINMAYA KUMAR SWAIN	SAMEER KUMAR DAS	
	WP(C)/16227/2025	MP		9824/2025
41	D-WP(C)/23593/2025	SARATHI DAS	SAROJ KUMAR PADHY	
	WP(C)/ /	MP		9825/2025
42	D-WP(C)/23591/2025	NABA KUMAR RAY	RUDRA NARYAN PARIJA	
	WP(C)/ /	MP		9826/2025
43	D-WP(C)/42753/2023	UNION OF INDIA	MR. JATESWAR NAYAK,C.G.C, MR. P.K.PARHI, DSGI	
	WP(C)/42753/2023	MP		9827/2025
44	D-WP(C)/23601/2025	PRATAP KUMAR DHAL SAMANTA	SAMEER KUMAR DAS	
	WP(C)/ /	MP		9828/2025
45	D-WP(C)/23603/2025	NIMAIN CHARAN RAJ	PRABHU PADARBINDA PARIDA	
	WP(C)/16208/2025	MP		9829/2025
46	D-WP(C)/23603/2025	NIMAIN CHARAN RAJ	PRABHU PADARBINDA PARIDA	
	WP(C)/16208/2025	MP		9830/2025
47	D-WP(C)/23607/2025	KUNJA BIHARI MAJHI	AMIT PRASAD BOSE	
	WP(C)/ /	MP		9831/2025
48	D-WP(C)/23610/2025	M/S.RUNGTA SONS PRIVATE LTD, KEONJHARASHMI RANJAN SWAIN		
	WP(C)/ /	MP		9832/2025
49	D-WP(C)/14857/2025	M/S ABC TRANSCARRIERS PVT. LTD., KHORDHA		
	WP(C)/10454/2025	MP		9833/2025
50	D-WP(C)/23614/2025	M/S. RUNGTA SONS PRIVATE LTD, KEONJHARASHMI RANJAN SWAIN		
	WP(C)/ /	MP		9834/2025
51	D-WP(C)/23617/2025	LAXMIDHAR PADHI	MANOJ KUMAR PATI	
	WP(C)/ /	MP		9835/2025
52	D-WP(C)/8791/2019	MAHESWAR SAHOO	DHRUBA CHARAN ROUT	
	WP(C)/8791/2019	MP		9836/2025
53	D-WP(C)/18473/2025	DASARATHI NAYAK	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		9837/2025
54	D-WP(C)/3217/2006	SIBAMOHAN SENAPATHY	SAMEER KUMAR DAS	
	WP(C)/3217/2006	MP		9838/2025
55	D-WP(C)/23635/2025	JAGANNATH SWAIN	SAMEER KUMAR DAS	
	WP(C)/ /	MP		9839/2025
56	D-WP(C)/23612/2025	ASWINI BHOI	MANORANJAN DAS	
	WP(C)/ /	MP		9840/2025
57	D-WP(C)/23644/2025	SUBHENDU SUBHASIS SAHU	PRATIK DASH	
	WP(C)/ /	MP		9841/2025

58	D-WP(C)/23647/2025 WP(C)/ /	RAJEEB PUJARI MP	TARUN PATNAIK	9842/2025
59	D-WP(C)/23650/2025 WP(C)/16223/2025	BIRANCHI NARAYAN KUNDU MP	SURYASNATA MOHAPATRA	9843/2025
60	D-WP(C)/23651/2025 WP(C)/ /	ABINASH MISHRA MP	ASHOK KUMAR BEHERA	9844/2025
61	D-WP(C)/23652/2025 WP(C)/ /	TRINATH PRADHAN MP	PRATIK DASH	9845/2025
62	D-WP(C)/23115/2025 WP(C)/ /	UNION OF INDIA MP	MANOJ KUMAR PATI, SR. PANEL COUNSEL	9846/2025